


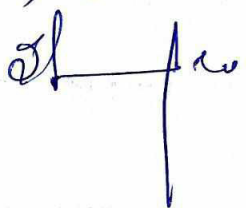
National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 88(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016.

NAME OF THE COMPANY: M/s B. D. Mahajan & Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Zain Abbas	Adv	Pet	
2.	Shashankdeep Singh Adv	Adv	Respondent	

**Order dated 23.09.2016**

**CP No. 88(ND)/2013 M/s B.D. Mahajan & Sons Pvt. Ltd & Ors.**

The Bench did not receive any record in Company Petition No. 64 from the Registry of the Principal Bench NCLT. The Ld. Counsels reported that they are making efforts for getting both the matters clubbed and to be disposed of simultaneously in view of the common issues involved therein. That apart, there is a letter along with report received from Mr. N. Nagpal on 26.08.2016. In view of this, both the Counsels are requested to examine the report and to file their objections, if any the report has bearing on the issues involved in CP 88/2013. On the request of both the counsels matter be listed on 24.10.2016 for final hearing.

List the matter on 24.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.09.2016